



**The Tamil Nadu Panchayats and Panchayat Union Councils (Extension of  
Term of Office) Act, 1975**

Act 34 of 1975

**Keyword(s):**

**Extension of Term of Office, President of Panchayat, Member, Chairman  
Union Councils**

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**TAMIL NADU ACT NO. 34 OF 1975.\***

**THE TAMIL NADU PANCHAYATS AND PANCHAYAT UNION COUNCILS (EXTENSION OF TERM OF OFFICE) ACT, 1975.**

[Received the assent of the Governor on the 15th November 1975, first published in the Tamil Nadu Government Gazette Extraordinary on the 17th November 1975 (Karthigai 1, Iratchasa (2006—Tiruvalluvar Andu)).]

**An Act to provide for the extension of the term of office of the members and the Presidents of Panchayats and members and Chairmen of the Panchayat Union Councils in the State of Tamil Nadu.**

BE it enacted by the Legislature of the State of Tamil Nadu in the Twenty-sixth Year of the Republic of India as follows :—

Short title and commencement.

1. (1) This Act may be called the Tamil Nadu Panchayats and Panchayat Union Councils (Extension of Term of Office) Act, 1975.

(2) It shall be deemed to have come into force on the 22nd July 1975.

Extension of term of office of members and Presidents of Panchayats and members and Chairmen of the Panchayat Union Councils.

2. Notwithstanding anything contained in the Tamil Nadu Panchayats Act, 1958 (Tamil Nadu Act XXXV of 1958) or in any other law for the time being in force, the term of office of—

- (i) the members of all the panchayats ;
  - (ii) the Presidents of all the panchayats ;
  - (iii) the members of all the Panchayat Union Councils ;
  - (iv) the Chairmen of all the Panchayat Union Councils
- in the State of Tamil Nadu and holding office as such on

\* For Statement of Objects and Reasons, see *Tamil Nadu Government Gazette* Extraordinary, dated the 18th October 1975, Part IV—Section 1, Page 190.

the 22nd July 1975 shall extend up to the noon on the first day of August 1976 @:

Provided that if a member of the Township Committee is a member of a Panchayat Union Council, he shall cease to hold office as a member of the Panchayat Union Council whenever he ceases to be the member of the Township Committee or on the first day of August 1976, whichever is earlier.

3. The Tamil Nadu Panchayats and Panchayat Union Councils (Extension of term of office) Ordinance, 1975 (Tamil Nadu Ordinance No. 7 of 1975), is hereby repealed.

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@ By virtue of section 2 of the Tamil Nadu Panchayats (Extension of Term of Office) Act, 1976 (President's Act 32 of 1976) read with section 2 of the Tamil Nadu Panchayats (Extension of Term of Office) Amendment Act, 1977 (Tamil Nadu Act 4 of 1977), the term of office of the members and the Presidents of all the panchayats in the State of Tamil Nadu, holding office as such on the 31st day of July 1976, was extended upto the noon on the 1st day of February 1978.